

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 615  
IB-2081(ND)/2019  
IA/3045/2024, IA/3048/2024, IA/4318/2020, IA/3643/2021,  
IA/3898/2021, IA/4642/2021, IA/5389/2021, IA/5074/2022,  
IA/1847/2023

**IN THE MATTER OF:**

**M/s. Modern Credit Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Tybros (INDIA) Tours Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 15.07.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor**

**For the Applicant**

**:**  
:Mr. GP Madaan, Mr. Aishwarya Adlakha and Ms. Natasha, Adv. in IA 5074/2022. Adv. Nishant Awana, Rini Badoni and Bhavesh Yadav in IA/5074/2022

**For the Liquidator**

**:**  
:Mr. Sunil Kumar (liquidator), Adv. Rakesh Kumar, Adv. Preeti Kashyap, Adv. Ankit Sharma, Adv. Varun Pandit, Adv. Yash Dhawan. :Adv. Abhas Mishra & Adv. Neha Singhal in IA 1847 of 2023

**For the EPFO**

**For the Ex-Director and**

**Ex-Statutory Auditors**

**For the Assignee**

**:**  
:Adv. Rishabh Jain.  
:Adv Shivani Gera in IA/3643/2021 and 4642/2021.

**For the RP**

**:**  
:Adv Rakesh Kumar, Adv Preeti Kashyap, Adv Ankit Sharma , Adv Varun Pandit, Adv Yash Dhawan.

**For the Respondent/Corporate Debtor**

**:**  
:Adv Amrendra Kumar Singh, for the R-1 (SBI) in IA/5389/2021.

**ORDER**

**IA/5074/2022**

Heard the submissions made by the Counsels in part. For continuation for argument, list the matter on **14.08.2024** along with other IAs.

**Sd/-  
(Rahul Bhatnagar)  
Member (T)**

**Sd/-  
(Mahendra Khandelwal)  
Member (J)**